Annexure-2

Name of the corporate debtor: AMB CONCRETE PVT. LTD. Date of commencement of CIRP 21.10.2019 List of creditors as on: 17.06.2020 (Liquidation approval date)

List of unsecured financial creditors belonging to any class of creditors

	Details of received	claim	Details of o	claim adm	itted			Amount of contingent		Amount of claim not a		
ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
	receipt	claimed	of claim	of claim	covered	related	share in		dues, that		tion	
	_		admitted		by	party?	CoC		may be			
					guarantee				set-off			
NIL						NIL						

Name of the corporate debtor:	; Date of commencement of CI	IRP	; List of creditors as
Name of the corporate debtor: A	MB CONCRETE PVT. LTD. Date of com	mencement of CIRP 21.10.2019 Li	ist of creditors as
-	on: 17.06.2020 (Liquidation appr	roval date)	

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Name	Detai		Details of	claim adı	mitted				Amount	Amount		Amount	
of cre- ditor	claim r	eceive d							of conti- ngent	of any mutual	of claim not	of claim under	, if any
	Dateof	Amou	Amount	Amount Nature Amount Amount Whether %						dues,	admitted	verifica-	
		_	of claim				related		that may		tion		
	eipt	med	admitte d	claim	· .	by guar antee	party?	share in CoC		be set-off			
			u		interest	antee		Coc					
NIL													

	Annexure – 4
on:	
	Name Name Of the of the office of the control of th
	on: 17.06.2020 (Liquidation approval date)

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	of cre- ditor	Details of received	f claim	Details of	claim adm	itted			Amount of conti-			Remarks, if any
			claimed	Amount of claim admitted			Whether related party?	% of Voting share in CoC	ngent claim			
	NIL											

Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
Name of the corporate debtor: A	MB CONCRETE PVT. LTD. Date of commencement	of CIRP 21.10.2019 List of creditors as
	on: 17.06.2020 (Liquidation approval date)	

List of operational creditors (Workmen)

Sl.	Name of		Details o		Details of	claim a	dmitted		Amount			Amount of	
No.	authorised	of	received						of conti-	of any	claim under	claim not a	if any
	representa- tive, if any	man		claimed	Amount of claim admitted	of	related	% voting share in CoC, if applicable	ngent claim	mutual dues, that maybe set-off	verification	dmitted	
	NIL												

011 .	***************************************
	Name of the of the organizate debtor: AMB CONCREDE BY To LATE no compencement of CIRP 21.10.2019 List of creditors a
	on: 17.06.2020 (Liquidation approval date)

List of operational creditors (Employees)

Name of authorised of	Name empl	Detai claim re		Details of cl	aim admit	ted		Amount of contin-		Amount of claim not	· · · · · · · · · · · · · · · · · · ·
representa- tive, if any	-oyee		Amount claimed	Amount of claim admitted	of claim	Whether related party?	% of voting share in CoC, if applicable	gent claim	under verifica - tion	admitted	·
NIL											

Name of the corporate debtor:	; Date of commen	cement of CIRP		; List of creditors as
Name of the corporate debtor: A	MB CONCRETE PVT. LTD.	Date of commencement of	f CIRP 21.10.2019	List of creditors as
_	on: 17.06.2020 (Liqu	idation approval date)		

List of operational creditors (Government dues)

 $(\underline{\text{Amount in}} \square)$

Sl. No.	Details of c	laimant	Details o		Details of cl	aim admit	ted		Amount of contin-	of any	of claim	Amount of claim not	Remarks, if any
	Departme Govern nt ment			Amount claimed	Amount of claim admitted	of claim related		% of voting share in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	·
	NIL												

Name of the of the office of t

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.		Details or received	f claim	Details of	f claim ad	mitted		Amount of contin-	Amount of any			Remarks, if any		
		receipt	nt clai med	nt of cl	Natur e of cl aim	coveredby	covered	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that maybe set-off	claim not ad- mitted	under verifica- tion	·
	NIL													

Name of the corporate debtor: AMB CONCRETE PVT. LTD. Date of commencement of CIRP 21.10.2019 List of creditors as on: 17.06.2020 (Liquidation approval date)

List of other creditors (Other than financial creditors and operational creditors)

Name of cre	Details of claim received		Details of clai m admitted					Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks, if any
			Amount of claim admitted	of claim	Amount co vered by Security interest		Whether related party?	-gent claim	mutual dues, that maybe set-off	not admitted	under verifica- tion	
NIL												